

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07-01-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/420/2020

PETITION NUMBER : IBA/877/2019

NAME OF THE PETITIONER(S) : SLO INDUSTRIES LTD

NAME OF THE RESPONDENT(S) : RAMACHANDRAN SUBRAMANIAN, RP OF
CORE INDO ISPAT PVT LTD

UNDER SECTION : 60(5) OF IBC 2016

ORDER

Ld. Counsel Mr. S. Sathyanarayanan for the Applicant is present. There is no representation for the Respondent.

List the matter on **10.02.2021** as last chance for hearing and disposal.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

VS

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)